

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. Comp. Appl 129/2024

I.A. (Comp. ACT) 82/2024

In

CP/64(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Shri Madhukar Anantrao Pathak

VS

MPTA Education Limited

Appearance

For Petitioner : Adv. Laukik Thete

For Respondent : Adv. Prasad Sapte

SECTION 130(1), 213, 241(1)-244(1) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

In view of Hon'ble NCLAT order, list this matter on **23.07.2024**, high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)